


Date	Office Note	Order of the Tribunal
		<p style="text-align: right;">O.A. No. 377/04</p> <p><u>16.2.05</u></p> <p><u>Hon' Mr. A.K. Bhatnagar, J.M.</u></p> <p>Sri S.N. Khare, counsel for the applicant. Sri D.C. Saxena, counsel for the respondents has sent illness slip.</p> <p>Learned counsel for the applicant does not want to press this O.A. and wants to withdraw the same. Accordingly, he is allowed to withdraw the same and the same is dismissed as not pressed.</p> <p style="text-align: right;"> J.M.</p> <p>(NS)</p>